IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

FRINCIPAL BENCH	
IN THE MATTER OF:	C.P. No. 69(ND)/2016
Sh. Dinesh Gupta through His GPA Sh. Rajesh Gupta v.	Petitioner
M/s. Samhlo Farms Pvt. Ltd. & Ors.	Respondents
SECTION: UNDER SECTION 59 of the Companies Act	
Coram:	Order delivered on 24.11.2017
CHIEF JUSTICE M.M. KUMAR	

Deepa Krishan

Hon'ble Member (T)

Hon'ble President

For the Petitioner(s)

Mr. Govind Rishi & Mr. Himanshu Vij, Advocates

For the Respondent(s)

Mr. P. Nagesh, Ms. Lakshmi Gurung, Mr. Rishi Sood, Ms. Easha

Kadian & Mr. Yuvan Gandhi, Advocates

ORDER

For order, see C.P. No. 64(ND)/2016

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24.11.2017 VINEET